NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 49(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Mr. Amit Jain & ors. V/s. M/s. Faridabad Metal Udyag Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION **SIGNATURE** REPRESENTATION

1. Sawath Kalia Adv 2. Palosh Agarmal Adv

ORDER

Learned counsel for the petitioner is present. Mr. Adarsh Jain, MD Faridabad Metal udyog Pvt. Ltd. is present on behalf of the respondent No. 1 & 5, who have already filed their reply to the main petition. The other respondents shall be at liberty to file their reply within a period of 2 weeks where after no further opportunity shall be granted. Learned counsel for the respondent No. 1 & 5 shall provide the copy of the reply to the learned counsel for the petitioner and learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a period of 3 weeks thereafter.

List on 21.11.2016

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Iudicial)